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NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

C.P. No. 194/241-242/NCLT/AHM/2017

Coram:

Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.01.2018

Name of the Company:

Jignesh Thakorbhai Patel & Ors.

V/s.

Mantavya Media Pvt. Ltd. & Ors.

Section of the Companies Act: <u>Section 241-242 of the Companies Act, 2013</u>

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE

1. THERMISH IC. SHAW

Adv.

11100

2. KAVANHUMAR MANKAD Forz

VAIBHAUIK. PARIKH

AJU

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ORDER

Learned Advocate Mr. Kavankumar Mankad i/b Learned Advocate Ms. Vaibhavi Parikh present for Petitioners. Learned Advocate Mr. Harmish Shah present for Respondent no. 2. None present for other Respondents.

Rejoinder filed.

Interim order dated 11.09.2017 shall continue till next date of hearing.

For final hearing, list the matter on 09.03.2018.

MANORAMA KUMARI MEMBER JUDICIAL

Dated this the 18th day of January, 2018.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL